

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2016**

**Dated: 6<sup>th</sup> January, 2017**

**In the matter of:**

<b>Gujarat Energy Transmission Corporation Ltd.</b>	<b>...Appellant(s)</b>
<b>    Vs.</b>	
<b>Gujarat Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent(s)</b>

**ORDER**

The Court did not assemble on 05.01.2017 on account of court holiday (Guru Govind's Birthday).

List the matter on **15.03.2017.**

**Court Master**

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